

ORISSA HIGH COURT

FILING REPORT AS ON :09/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/0000016/2020	D.P.J.N.K.C. (JV) VS STATE OF ODISHA	DEBENDRA KUMAR DWIBEDI VS	// () //
2	BLAPL/0003955/2020	BASANTA KUMAR SAHU @ SAHOO @ BABULACHANDRA @ CHANDRA BEHERA VS STATE OF ODISHA	ARUNACHANDRA BEHERA VS	KHAIRA /47 /2020 () //
3	BLAPL/0003956/2020	MUNA BEHERA @ PANU VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /154 /2020 () //
4	BLAPL/0003957/2020	CHINTU BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BAIDYANATHPUR /281 /2019 () //
5	BLAPL/0003958/2020	SRIRAM MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PANDAPADA /4 /2020 () //
6	BLAPL/0003959/2020	UMA SETHY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /30 /2019 () //
7	BLAPL/0003960/2020	SADA JAKAKA VS STATE OF ODISHA	J.K.KHUNTIA VS	BANDHUGOAN /32 /2020 () //
8	BLAPL/0003961/2020	PILLA @ BABLU SAHU @ SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /373 /2019 () //
9	BLAPL/0003962/2020	KUNA MOHANTA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	THAKURMUNDA /50 /2020 () //
10	BLAPL/0003963/2020	BIPIN NAYAK VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /27 /2020 () //
11	BLAPL/0003964/2020	TANKADHARA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHAKAPADA PS /23 /2020 () //

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12	BLAPL/0003965/2020	AKSHAYA KUMAR PANDA VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	GONDIA /108 /2019 () //
13	BLAPL/0003966/2020	DUSASAN MALLIK @ HINGA VS STATE OF ODISHA	MD.G.MADANI VS	DHAMNAGAR /29 /2020 () //
14	BLAPL/0003967/2020	PRADEEP MUNDA VS STATE OF ODISHA	DEBASIS MISHRA VS	K.BALANG /23 /2020 () //
15	BLAPL/0003968/2020	SUSHIL KUMAR SETHY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	/ /0 () //
16	BLAPL/0003969/2020	CHAKRADHARA PANDA VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	JENAPUR /37 /2014 () //
17	BLAPL/0003970/2020	AMIT GHARAMI VS STATE OF ODISHA	R.N.BISWAL VS	CHITRAKONDA /140 /2019 () //
18	BLAPL/0003971/2020	NIBEDANA PRADHAN VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	BALLIGUDA /93 /2017 () //
19	BLAPL/0003972/2020	RAHUL SWAIN VS STATE OF ODISHA	A.PATTANAİK VS	AIR FIELD P.S. /124 /2018 () //
20	BLAPL/0003973/2020	PINKU @ LACHMAN HARIJAN @ MIRGAON @ VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	DABUGAM /40 /2020 () //
21	BLAPL/0003974/2020	RAJU DALAI VS STATE OF ODISHA	DEBASISH SAMAL VS	KHANTAPADA /5 /2019 () //
22	BLAPL/0003975/2020	BALIA BHOI VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	BANTALA /91 /2020 () //
23	BLAPL/0003976/2020	PRASANTA BHOI	PRADEEP KUMAR PANDA	BANTALA /91 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003977/2020	RAJESHNATH MUKHI	SATYA RANJAN MULIA	ANGUL TOWN /316 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003978/2020	LAXMAN BEHERA	PANCHANAN PANIGRAHI	KALINGA NAGAR /86 /2018
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003979/2020	CHANDAN DALAI	PRAMOD KUMAR JENA	BALIAPAL /63 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0003980/2020	KRISHNA @ PRAMIT SAMANTA RAO @ PRAMOD KUMAR RAO	PRAMOD KUMAR RAO	SAHADEV KHUNTA /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003981/2020	PRATAP CHANDRA PRADHAN	JAYANTA KUMAR MAJHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003982/2020	BABU KONG @ SARFARAJ KHAN	MANAS CHAND	THELKOLOI PS /1 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0003983/2020	KANHA @ SANATAN BISOI	BHAGABAT PRASAD RATH	DHAULI PS /8 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0003984/2020	RAMA @ RAMACHANDRA PATTAYAT	UMAKANTA BARIK	TALASARI MARINE /25 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0003985/2020	DEBA DAS	RAKESH KUMAR MALLICK	BALIPATNA /185 /2018
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0003986/2020	MAHENDRA MAJHI	UMAKANTA BARIK	BISWANATHPUR /35 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0003987/2020	MANORANJAN BEHERA @ PUNIA	BASANTA KUMAR DAS	SIMULIA /86 /2020
		VS	VS	()

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35	BLAPL/0003988/2020	STATE OF ODISHA SANATAN SENAPATI VS	RANJIT MOHANTY VS	// RAJKANIKA /223 /2019 ()
36	BLAPL/0003989/2020	STATE OF ODISHA AJAYA KHOSLA VS	J.K.KHUNTIA VS	// DASMANTAPUR /24 /2013 ()
37	BLAPL/0003990/2020	STATE OF ODISHA AJIT PEDAPALLI VS	J.K.KHUNTIA VS	// SEMILLIGUDA /20 /2020 ()
38	BLAPL/0003991/2020	STATE OF ODISHA BITU @ ABINASH BEHERA VS	UDIT RANJAN JENA VS	// BOLANGIR SADAR /27 /2020 ()
39	BLAPL/0003992/2020	STATE OF ODISHA JAGANNATH DEBNATH VS	BABITA SAHU VS	// MALKANGIRI /74 /2019 ()
40	BLAPL/0003993/2020	STATE OF ODISHA SUNA NAIK VS	ASUTOSH TRIPATHY VS	// BANARAPAL /58 /2020 ()
41	BLAPL/0003994/2020	STATE OF ODISHA SILU GUNANIDHI MOHANTA VS	NIRANJAN LENKA VS	// BETNOTI /95 /2020 ()
42	BLAPL/0003995/2020	STATE OF ODISHA SURESH MEHER VS	PRASHANTA KUMAR NAYAK VS	// TUREIKELA /77 /2017 ()
43	BLAPL/0003996/2020	STATE OF ODISHA SAMUEL LIMA @ KALIA VS	SUCHIT KUMAR NAYAK VS	// MOHANA /33 /2012 ()
44	BLAPL/0003997/2020	STATE OF ODISHA LAXMAN BARADA VS	GOPAL KRISHNA NAYAK VS	// GANGAPUR (ASKA) /101 /2020 ()
45	BLAPL/0003998/2020	STATE OF ODISHA PURNA CHANDRA BUDEK VS STATE OF ODISHA	SATYABRATA PANDA VS	// BUDEN /50 /2020 () //

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46	BLAPL/0003999/2020	ISAK PRADHAN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	DARINGBADI /163 /2018 () //
47	BLAPL/0004000/2020	PANKAJ KUMURA VS STATE OF ODISHA	SATYABRATA PANDA VS	GUNUPUR /81 /2020 () //
48	BLAPL/0004001/2020	BINOD BISOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KODINGA /53 /2020 () //
49	BLAPL/0004002/2020	PANKAJ GOCHHAYAT VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	BANTALA /250 /2019 () //
50	BLAPL/0004003/2020	NEPALA SAHU @ NEPALA SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
51	BLAPL/0004004/2020	PINTU @ PARAMESWAR SINGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NILGIRI /174 /2019 () //
52	BLAPL/0004005/2020	GULTHU BASTIA VS STATE OF ODISHA	B.R.TRIPATHY VS	KANTAMAL /44 /2019 () //
53	BLAPL/0004006/2020	HARAKA DANDU VS STATE OF ODISHA	J.K.KHUNTIA VS	BANDHUGOAN /12 /2020 () //
54	BLAPL/0004007/2020	BUDHAN MURMU VS STATE OF ODISHA	RANJIT MOHANTY VS	MAHILA P.S.(BBSR) /71 /2019 () //
55	BLAPL/0004008/2020	SANTOSH KUMAR JENA @ SANTOSH JENA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE TOWN /149 /2019 () //
56	BLAPL/0004009/2020	PRAFULLA MEHER VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH /94 /2020 () //
57	BLAPL/0004010/2020	RAJU MEHER	SATYABRATA PANDA	BUDEN /50 /2020

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		VS	VS	0
		STATE OF ODISHA		//
58	BLAPL/0004011/2020	JATIN @ JATINDRA DANDPAT	SANGRAM KUMAR DAS	THAKURMUNDA /27 /2018
		VS	VS	0
		STATE OF ODISHA		//
59	BLAPL/0004012/2020	BULU BARIK	H.N.MOHAPATRA	KUMBHARAPARA /308 /2019
		VS	VS	0
		STATE OF ODISHA		//
60	CMP/0000385/2020	PURANDAR SAHU	DEBENDRA KUMAR SAHOO 1	//
		VS	VS	0
		PRAHALLAD SAHU		//
61	CONTC/0001909/2020	KAILASH CHANDRA MISHRA	SIDHESWAR MALLIK	//
		VS	VS	0
		BIBHUTI BHUSAN PATTANAİK		//
62	CONTC/0001910/2020	MANORANJAN DASH	ADV	//
		VS	VS	0
		RANJANA CHOPRA		//
63	CONTC/0001911/2020	PRADEEP KUMAR MOHANTY	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
64	CONTC/0001912/2020	SREEHARI MOHANTA	K.K.SWAIN	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
65	CONTC/0001913/2020	SUKUMAR BHOL	K.K.SWAIN	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
66	CONTC/0001914/2020	PRAFULLA K.SINHA	MANAS PATI	//
		VS	VS	0
		ANU GARG		//
67	CONTC/0001915/2020	RAGHUNATH SASMAL	GOUTAM ROUSTRAY	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
68	CONTC/0001916/2020	MINAKSHI ROUT	ADV	//
		VS	VS	0

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69	CONTC/0001917/2020	BHABANI SHANKAR CHAYANI RAM PRASAD NAIK VS ANUPAM SAHA	ADV VS	// // 0 //
70	CONTC/0001918/2020	SHREE GOPAL GOSALA VS BHUMESH CHANDRA BEHERA	GYANALOKA MOHANTY VS	// 0 //
71	CONTC/0001919/2020	NARENDRA KUMAR ROUL VS ASWINI MISHRA	ADV VS	// 0 //
72	CONTC/0001920/2020	DILLIP KUMAR SAMANTARAY VS SURENDRA KUMAR	ADV VS	// 0 //
73	CONTC/0001921/2020	MANORANJAN JENA VS SASWAT MISHRA	ADV VS	// 0 //
74	CONTC/0001922/2020	RASANANDA PATRI VS PRADIPTA KUAMR MOHAPATRA	ADV VS	// 0 //
75	CONTC/0001923/2020	BAINSHIDHAR SUNDARAY VS CHITHRA ARUMUGAM	ADV VS	// 0 //
76	CONTC/0001924/2020	ASHISH KUMAR BISWAL VS CHITHRA ARUMUGAM	ADV VS	// 0 //
77	CONTC/0001925/2020	BASANTA KUMAR DAS VS CHITHRA ARUMUGAM	ADV VS	// 0 //
78	CONTC/0001926/2020	NARAYAN BHUJABAL VS CHITHRA ARUMUGAM	ADV VS	// 0 //
79	CONTC/0001927/2020	ASHOK KUMAR SWAIN VS CHITHRA ARUMUGAM	ADV VS	// 0 //

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80	CONTC/0001928/2020	GAGAN BIHARI PRADHAN VS BISHNUPADA SETHI	ADV VS	// ()
81	CONTC/0001929/2020	BIREN MITRA SWAIN VS PRADIPTA KUMAR MOHAPATRA	L.K.MOHANTY VS	// ()
82	CONTC/0001930/2020	LAKSHYANSU SEKHAR DASH VS DEORANJAN SINGH	ADV VS	// ()
83	CRLA/0000342/2020	BUNU DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /44 /2020 ()
84	CRLA/0000343/2020	GANESH @PRAKASH MOHAPATRA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	CHANDABALI /247 /2018 SPL. JUDGE,BHADRAK(Bhadrak *) Spl/0000104/2018
85	CRLMA/0000097/2020	SONU SORENG VS DIBYALOCHAN BAGARTI	B.K.SAHOO VS	// ()
86	CRLMA/0000098/2020	SUNESH MUKHI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /78 /2015 ()
87	CRLMC/0001080/2020	BRAHMANANDA BEHERA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	HINDOL /96 /2019 ()
88	CRLMC/0001081/2020	STATE OF ODISHA VS BHAGYASHREE BEHERA	PRAMOD KUMAR JENA VS	RASGOBINDPUR /73 /2019 ()
89	CRLMC/0001082/2020	PAPU @ AJIT DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	KHANTAPADA /136 /2014 ()
90	CRLMC/0001083/2020	KANHU CHARAN GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /14 /2003 ()
91	CRLMC/0001084/2020	GANGA @ SUSANTA KUMAR SWAIN	SUSANT KUMAR MOHANTY	BUGUDA /41 /2007

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMC/0001085/2020	DURGA CHARAN PATRA	ASHOK KUMAR BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMP/0000614/2020	LAXMIKANTA SAHOO	RANJIT MOHANTY	/ /0
		VS	VS	()
		S.P, KENDRAPARA		//
94	CRLMP/0000615/2020	SANATAN NAYAK	RAJENDRA KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMP/0000616/2020	SUBHENDU KUMAR SENAPATI	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMP/0000617/2020	BENUDHAR PARIDA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMP/0000618/2020	V.CHARULATA RAJU	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMP/0000619/2020	CHITTARANJAN DAS	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMP/0000620/2020	SAGAR MISHRA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMP/0000621/2020	PRAKASH BALASAMANTA	B.M.SARANGI	/ /0
		VS	VS	()
		S.P, JAJPUR		//
101	CRLREV/0000296/2020	CHANDAN SAHOO	RAMDAS ACHARYA	SATYABADI /154 /2019
		VS	VS	()
		STATE OF ODISHA		//
102	FAO/0000550/2020	THE DIVISIONAL MANAGER,NATIONAL INSURANCE CO.	KNRINDIA LTD	/ /
		VS	VS	()

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103	FAO/0000551/2020	UTTAM PRADHAN THE DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI VS	// // 0
104	FAO/0000552/2020	SOUBHAGYA RANJAN DAS KOUSHLYA BAG	DHANANJAYA MUND VS	// // 0
105	FAO/0000553/2020	UNION OF INDIA NABANITA DAS	DHANANJAYA MUND VS	// // 0
106	FAO/0000554/2020	UNION OF INDIA TAPASWINI JAL	DHANANJAYA MUND VS	// // 0
107	FAO/0000555/2020	UNION OF INDIA RAMA MUDULI	DHANANJAYA MUND VS	// // 0
108	FAO/0000556/2020	PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL CHAMPAKALATA PRADHAN	DHANANJAYA MUND VS	// // 0
109	FAO/0000557/2020	UNION OF INDIA BHAGIRATHI PALAI	DHANANJAYA MUND VS	// // 0
110	FAO/0000558/2020	UNION OF INDIA NIRUPAMA GIRI	DHANANJAYA MUND VS	// // 0
111	FAO/0000559/2020	UNION OF INDIA ARATI SETH	DHANANJAYA MUND VS	// // 0
112	FAO/0000560/2020	UNION OF INDIA K.KRISHNA ACHARY	B.N.SAMANTARAY VS	// // 0
113	MACA/0000431/2020	PO, RAILWAY CLAIMS TRIBUNAL ORIENTAL INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI VS	// // 0
		NIMANTI MOHANTA		//

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114	MACA/0000432/2020	RELIANCE GENERAL INSURANCE CO.LTD. VS KAILASH CHANDRA SASMAL	SUBRAT SATAPATHY VS	// 0 //
115	MACA/0000433/2020	SANDEEP KUMAR MISHRA VS ASHOK KUMAR PATRA	PRADEEP KUMAR MISHRA VS	// 0 //
116	MACA/0000434/2020	SEBATI PATRA VS MAYANKA KUMAR AGARWAL	PRADEEP KUMAR MISHRA VS	// 0 //
117	RPFAM/0000102/2020	GARIBA PADHAN @ GARIBA PADHAN VS DEBAKI @ SHAKUNTALA PADHAN	GOUTAM KUMAR ROUSTRAY VS	// 0 //
118	RPFAM/0000103/2020	DEBASIS PANDA VS URMILA PANDA	BINAYA KUMAR MOHANTY VS	// 0 //
119	RSA/0000148/2020	MADHABANANDA BHOKTA VS SAHADEV BHOKTA	BIBHUTI BHUSAN MISHRA VS	// 0 //
120	RVWPET/0000244/2020	STATE OF ORISSA VS BALARAM MISHRA	ADDL.GOV.T. ADVOCATE VS	// 0 //
121	TRP(C)/0000112/2020	THE MANAGER LEGAL, MAGMA HDI GENERAL INSURANCE CO.LTD VS KUNI DAS	VS	// 0 //
122	TRP(C)/0000113/2020	THE MANAGER LEGAL, MAGMA HDI GENERAL INSURANCE CO.LTD. VS K.NABA REDDY	VS	// 0 //
123	TRP(C)/0000114/2020	THE MANAGER LEGAL, MAGMA HDI GENERAL INSURANCE CO.LTD VS K.BHAGIRATHI DORA	VS	// 0 //
124	TRP(C)/0000115/2020	MAMA BISOI VS TRINATH BISOI	JAYADEBA BEHERA VS	// 0 //
125	TRPCRL/0000038/2020	DEBASIS PANDA	BINAYA KUMAR MOHANTY	//0

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		VS	VS	0
126	WA/0000323/2020	URMILA PANDA STATE OF ODISHA	SR.STANDING COUNSEL (S AND ME)	//
		VS	VS	0
127	WA/0000324/2020	SUBASH CHANDRA PARIDA STATE OF ODISHA	SR.STANDING COUNSEL (S AND ME)	//
		VS	VS	0
128	WA/0000325/2020	AKSHAYA KUMAR MOHANTY STATE OF ODISHA	SR.STANDING COUNSEL (S AND ME)	//
		VS	VS	0
129	WA/0000326/2020	SURJYA NARAYAN BADAPANDA STATE OF ODISHA	SR.STANDING COUNSEL (S AND ME)	//
		VS	VS	0
130	WA/0000327/2020	RAMA BALLAV BARIK STATE OF ODISHA	SR.STANDING COUNSEL (S AND ME)	//
		VS	VS	0
131	WP(C)/0013959/2020	LAMBODHAR KARA DIBYAJYOTI JANI	K.N. DAS	//
		VS	VS	0
132	WP(C)/0013960/2020	STATE OF ODISHA MANAGING COMMITTEE MAA MANAGALA BONYARRIDA	VS	//
		VS	VS	0
133	WP(C)/0013961/2020	STATE OF ODISHA MANAGING COMMITTEE JALASARPUR HIGH SCHOOL	BONYARRIDA	//
		VS	VS	0
134	WP(C)/0013962/2020	STATE OF ODISHA PRADEEP KUMAR PATRO	D.ROUT	//
		VS	VS	0
135	WP(C)/0013963/2020	STATE OF ODISHA GADADHAR PARIDA	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
136	WP(C)/0013964/2020	STATE OF ORISSA PRASANT KUMAR PADHY	D.ROUT	//
		VS	VS	0

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137	WP(C)/0013965/2020	STATE OF ODISHA SABALAMU BISWANATH VS	D.ROUT VS	// // 0
138	WP(C)/0013966/2020	STATE OF ODISHA PURNA CHANDRA PRADHAN VS	MAHENDRA KUMAR SAHOO VS	// // 0
139	WP(C)/0013967/2020	STATE OF ORISSA BAMUDI MEENAKETANA VS	D.ROUT VS	// // 0
140	WP(C)/0013968/2020	STATE OF ODISHA SATYABRATA PANDA VS	D.ROUT VS	// // 0
141	WP(C)/0013969/2020	STATE OF ODISHA PRUTHIRAJ NAYAK VS	BIBHU PRASAD DAS VS	// // 0
142	WP(C)/0013970/2020	STATE OF ODISHA M.SURESH KUMAR PRADHAN VS	D.ROUT VS	// // 0
143	WP(C)/0013971/2020	STATE OF ODISHA SURENDRANATH SAHU VS	D.ROUT VS	// // 0
144	WP(C)/0013972/2020	STATE OF ODISHA BINOD KUMAR MISHRA VS	D.ROUT VS	// // 0
145	WP(C)/0013973/2020	STATE OF ODISHA PRAKASH RAY VS	PARSURAM PARIJA VS	// // 0
146	WP(C)/0013974/2020	STATE OF ODISHA ABANTI KUMAR DEHURI VS	PABITRA KUMAR NAYAK VS	// // 0
147	WP(C)/0013975/2020	STATE OF ODISHA AJAYA KUMAR SWAIN VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0013976/2020	KARMILA MURMU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
149	WP(C)/0013977/2020	RAMESH CHANDRA PANDA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
150	WP(C)/0013978/2020	PARAMANANDA MOHAPATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
151	WP(C)/0013979/2020	MAHENDRA NATH BISWAL VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
152	WP(C)/0013980/2020	RADHAKRUSHNA PATRA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
153	WP(C)/0013981/2020	NARESWAR JANI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
154	WP(C)/0013982/2020	BAIKUNTHA NATH PARHI VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
155	WP(C)/0013983/2020	M/S.GOENKA ENTERPRISES VS STATE OF ODISHA	ASOK MOHANTY VS	// 0 //
156	WP(C)/0013984/2020	BADAL KUMAR SWAIN VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
157	WP(C)/0013985/2020	M/S.SUSHREE GARMENTS VS STATE OF ODISHA	ASOK MOHANTY VS	// 0 //
158	WP(C)/0013986/2020	NIRUPAMA JENA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
159	WP(C)/0013987/2020	M/S.USHA UDYOG AND GARMENTS	ASOK MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0013988/2020	SANTILATA BARAL	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0013989/2020	KESHARI MAI	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0013990/2020	JHARANA BISWAL	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0013991/2020	RAKESH PRADHAN	PRASANNA KUMAR PARHI	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0013992/2020	BASANTI MOHANTY	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0013993/2020	HARMOHAN NAYAK	SANJIB MOHANTY	//
		VS	VS	0
		GENERAL MANAGER, CANARA BANK		//
166	WP(C)/0013994/2020	VANENTINA RAY	V.NARASINGH	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0013995/2020	RUDRESWAR BEHERA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0013996/2020	SURYAKANTA NARENDRA	NAGESWAR PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0013997/2020	KARTIKESWAR PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0013998/2020	BIJAYA KUMAR TRIPATHY	AMITAVA DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0013999/2020	STATE OF ODISHA NARENDRA KUMAR SINGH VS	AMITAV DAS VS	// // 0
172	WP(C)/0014000/2020	STATE OF ODISHA DHANESH KUMAR MEHER VS	K.K.SWAIN VS	// // 0
173	WP(C)/0014001/2020	STATE OF ODISHA BABULI PRADHAN VS	AMITAV DAS VS	// // 0
174	WP(C)/0014002/2020	STATE OF ODISHA BIJAYA KUMAR SAHOO VS	K.K.SWAIN VS	// // 0
175	WP(C)/0014003/2020	STATE OF ODISHA ULLAS CH.BASTIA VS	AMITAV DAS VS	// // 0
176	WP(C)/0014004/2020	STATE OF ODISHA PRAFULLA KUMAR BARIKI VS	K.K.SWAIN VS	// // 0
177	WP(C)/0014005/2020	STATE OF ODISHA AKSHAYA KUMAR SAMAL VS	AMITAV DAS VS	// // 0
178	WP(C)/0014006/2020	STATE OF ODISHA SWARNALAXMI PARIJA VS	K.K.SWAIN VS	// // 0
179	WP(C)/0014007/2020	STATE OF ODISHA JUDHISTIRA JENA VS	BIJAYA KUMAR RAGADA VS	// // 0
180	WP(C)/0014008/2020	STATE OF ODISHA SUMITRA PRUSTY VS	K.K.SWAIN VS	// // 0
181	WP(C)/0014009/2020	STATE OF ODISHA STATE OF ODISHA VS JATINDRA NARAYAN SAMANTA	STANDING COUNSEL VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :09/06/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0014010/2020	GURUBARI BALA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
183	WP(C)/0014011/2020	SIBARAM PANDA VS STATE OF ORISSA	SISIR DAS VS	// 0 //
184	WP(C)/0014012/2020	STATE OF ODISHA VS SANKAR PRASAD PANDA	STANDING COUNSEL VS	// 0 //
185	WP(C)/0014013/2020	PANCHANAN SWAIN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
186	WP(C)/0014014/2020	AMULYA OJHA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
187	WP(C)/0014015/2020	TRISHNA AGARWAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
188	WP(C)/0014016/2020	SISIR KANTA SADHANGI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
189	WP(C)/0014017/2020	PANCHANAN BEHERA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
190	WP(C)/0014018/2020	TANUJABALA KANUNGO VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
191	WP(C)/0014019/2020	GOURI KUMAR PATTNAIK VS UNION OF INDIA	SASWAT DAS VS	// 0 //
192	WP(C)/0014020/2020	SRIKANTA PATEL VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	// 0 //
193	WP(C)/0014021/2020	PRASANNA KUMAR KHADENGA	GOUTAM KUMAR ROUSTRAY	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0014022/2020	NARENDRA KUMAR SINGH	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0014023/2020	RANJIT LIMA	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0014024/2020	S.GAJENDRA RAO	SANJAY RATH	//
		VS	VS	0
		CENTURION UNIVERSITY OF TECHNOLOGY AND MANAGEMEWNT ODISHA		//
197	WP(C)/0014025/2020	SUSHIL KUMAR AGARWALLA	ARIJEET MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0014026/2020	M/S.SAFEWAY DREDGING ENTERPRISES	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0014027/2020	BIBHUTI BHUSAN PATTANAIK	LALITENDU MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0014028/2020	GOVERNING BODY OF HARACHANDI MAHILA DHRGHSRI SECONDARY SCHOOL		//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0014029/2020	LAXMI SINGH	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0014030/2020	JAGANNATH NAIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0014031/2020	THE DIVISIONAL MANAGER, M/S.NEW INDIA ASSURANCE CO.LTD		//
		VS	VS	0
		LALITA MOHARANA		//
204	WP(C)/0014032/2020	AKSHAYA KUMAR PRADHAN	NIRANJAN MAHARANA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0014033/2020	RANJEETA PRADHAN SRINIBAS MOHAPATRA VS STATE OF ODISHA	S.K.JOSHI VS	// // 0 //
206	WP(C)/0014034/2020	SARADA PRASAD SAMANTARAY VS STATE OF ODISHA	A.PATNAIK VS	// 0 //
207	WP(C)/0014035/2020	PRADEEPT KUMAR PARIDA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
208	WP(C)/0014036/2020	SAILABALA PANDA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
209	WP(C)/0014037/2020	JITENDRA KUMAR DASH VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
210	WP(C)/0014038/2020	RAMESH CH.KUND VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
211	WP(C)/0014039/2020	GOPAL JEW MAHAPRAVU BIJE GOPAL BHAWANSHOK KUMAR MOHAPATRA 1 VS STATE OF ODISHA	VS	// 0 //
212	WP(C)/0014040/2020	RANKANIDHI BEHERA VS THE COLLECTOR, NAYAGARH	JAYADEBA BEHERA VS	// 0 //
213	WP(C)/0014041/2020	UPENDRA KUMAR MOHAPATRA VS UNION OF INDIA	SIDHARTH SANKAR MOHAPATRA VS	// 0 //
214	WP(C)/0014042/2020	MRUNALINI MISHRA VS STATE OF ODISHA	B.S.DASPARIDA VS	// 0 //
215	WP(C)/0014043/2020	PRASANTA KUMAR PARIDA VS THE ODISHA STATE BAR COUNCIL HIGH COURT ANNEX	DEEPAK KUMAR MOHAPATRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0014044/2020	GOBINDA CHANDRA BORD VS TAHASILDAR, BARIPADA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
217	WP(C)/0014045/2020	SHYAMA PRASAD DASH VS STATE OF ODISHA	N.N.MOHAPATRA VS	// 0 //
218	WP(C)/0014046/2020	PRADEEP KUMAR SAHOO VS CUTTACK DEVELOPMENT AUTHORITY	DEBAKANTA MOHANTY VS	// 0 //
219	WP(C)/0014047/2020	PRADIPTA KUMAR PARIDA VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
220	WP(C)/0014048/2020	MAMATARANI PANDA VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
221	WP(C)/0014049/2020	PITAMBAR MISHRA VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
222	WP(C)/0014050/2020	SATYANARAYAN PATTANAIAK VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
223	WP(C)/0014051/2020	BIKRAM KISHORE PATRA VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
224	WP(C)/0014052/2020	NIRANJAN PATRA VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
225	WP(C)/0014053/2020	M/S.RAM KUMAR AGRAWAL ENGINEERS PVT VS STATE OF ODISHA	PRANBODHA CH. NAYAK VS	// 0 //
226	WP(C)/0014054/2020	D.NAGESWAR PATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
227	WP(C)/0014055/2020	BALIA MAHAPATRA	BIDYADHAR MANASINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
228	WP(C)/0014056/2020	ANIL KUMAR SAHU	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0014057/2020	BIMALA KUMARI MOHANTY	SUMANTA KUMAR NAYAK	//
		VS	VS	0
		CHIEF EXECUTIVE OFFICER,CESU		//
230	WP(C)/0014058/2020	PRADEEP KUMAR DAS	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0014059/2020	JAMUNA GADHUA BUDA O NANDA UTSAV SUDHANANDA MOHAPATRA	DR. MANMOHAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0014060/2020	SANTOSH KUMAR SAHOO	M.BALAKRISHNA RAO	//
		VS	VS	0
		SECRETARY, STA, ODISHA		//
233	WP(C)/0014061/2020	SANTOSH KUMAR SASMAL	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		GENERAL MANAGWR EAST COAST RAILWAY		//
234	WP(C)/0014062/2020	JYOTSNAMAYEE DAS	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0014063/2020	DURGAMADHAB SAHOO	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0014064/2020	SIBA PRASAD PANDA	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0014065/2020	RABI NARAYAN MOHANTY	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0014066/2020	M/S. GREEN SQUARE INFRATECH PRIVATE LIMITED	MOHAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0014067/2020	STATE OF ODISHA SUBASH CHANDRA SAMAL VS	S.RATH VS	// // 0
240	WP(C)/0014068/2020	SPECIAL RELIEF COMMISSIONER CUM ADDITIONAL CHIEF SECRETARY SUJATA MISHRA VS	DEBASIS NAYAK VS	// // 0
241	WP(C)/0014069/2020	STATE OF ODISHA ADAYALAXMI NANDA VS	K.P.MISHRA VS	// // 0
242	WP(C)/0014070/2020	MISSION DIRECTOR NATIONAL RURAL HEALTH MISSION Y.PANI AND CO. PRIVATE LTD. VS	AMIT PRASAD BOSE VS	// // 0
243	WP(C)/0014071/2020	ODISHA STATE FINANCIAL CORPORATION GOPINATH BISWAL VS	PRAHALLADA SAHU VS	// // 0
244	WP(C)/0014072/2020	STATE OF ODISHA DASARATHA OJHA VS	SUMANTA KUMAR NAYAK VS	// // 0
245	WP(C)/0014073/2020	STATE OF ODISHA MAHADEV PRASAD JENA VS	SUMANTA KU.NAYAK VS	// // 0
246	WP(C)/0014074/2020	DIRECTOR MUNICIPAL ADMINISTRATION AND EX-OFFICIO ADDITIONAL SECRETARY TO GOVT. BANAMALI MOHAPATRA VS	SUMANTA KU.NAYAK VS	// // 0
247	WP(C)/0014075/2020	STATE OF ODISHA B.CHANDRASEKHAR BEHERA VS	SAMIR KUMAR MISHRA VS	// // 0
248	WP(C)/0014076/2020	STATE OF ODISHA PURNIMA NAIK VS	SRIKANTA KUMAR NATH VS	// // 0
249	WP(C)/0014077/2020	STATE OF ODISHA GOPINATH DAS VS UNION OF INDIA	J.K.KHANDAYATRAY VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :09/06/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0014078/2020	DEEPAK KUMAR SWAIN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
251	WP(C)/0014079/2020	NIHARIKA PATRA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
252	WP(C)/0014080/2020	SUKANTA KUMAR DASH VS STATE OF ODISHA	DILLIP KU.PATTANAYAK VS	// 0 //
253	WP(C)/0014081/2020	MUKESH KUMAR AGRAWAL VS ODISHA STATE CIVIL SUPPLIES CORPORATION LTD	PRABODHA CH.NAYAK VS	// 0 //
254	WP(C)/0014082/2020	RANJAN SAMANTARAY VS REGIONAL MANAGER RESERVE BANK OF INDIA	B.M.SARANGI VS	// 0 //
255	WP(C)/0014083/2020	SAILENDRA KUMAR DAS VS STATE OF ODISHA	B.K.MOHANTY VS	// 0 //
256	WP(C)/0014084/2020	BISWAJIT MOHANTA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
257	WP(C)/0014085/2020	NAKULA CHARAN BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
258	WP(C)/0014086/2020	TAPAN KUMAR RANA VS UNION OF INDIA	G.K.PARIDA VS	// 0 //
259	WP(C)/0014087/2020	NEPAL CHANDRA MUNDA VS STATE OF ODISHA	B.MOHAPATRA VS	// 0 //
260	WP(C)/0014088/2020	NISITHA RANJAN YADAB VS BERHAMPUR COOPERATIVE CENTRAL BANK LTD.	S.N.MOHAPATRA VS	// 0 //
261	WP(C)/0014089/2020	KALEB RAITA	SAMIR KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0014090/2020	NITYANANDA MOHANTY	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0014091/2020	GOPAL JEW THAKUR BIJE PURUSOTTAMPURAJI	GOPAL KUMAR SAHOO	//
		VS	VS	0
		COMMISSIONER OF ENDOWMENTS		//
264	WP(C)/0014092/2020	SUKANT KUMAR PAL	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0014093/2020	MONALISA PATRA	SUBRATA PANDA	//
		VS	VS	0
		THE COLLECTOR OF DHENKANAL		//
266	WP(C)/0014094/2020	UDAYANATH SAHOO	SUBRATA PANDA	//
		VS	VS	0
		THE COLLECTOR OF DHENKANAL		//
267	WP(C)/0014095/2020	UNION OF INDIA	BIMBISAR DASH	//
		VS	VS	0
		ARUN KUMAR NAYAK		//
268	WP(C)/0014096/2020	ANIL CHANDRA PREM	SOHAN MISHRA	//
		VS	VS	0
		DISTRICT JUDGE MALKANGIRI		//
269	WP(C)/0014097/2020	JHARSUGUDA ASHA, A SOCIETY	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0014098/2020	NETRA KUMBHAR @ NETRANANDA KUMBHAR	NETRANJAN HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0014099/2020	SASMITA PRADHAN	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0014100/2020	KASINATH SAHU	RANJIT MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0014101/2020	STATE OF ODISHA SANAT KUMAR MISHRA VS	RANJIT MOHANTY VS	// // 0
274	WP(C)/0014102/2020	STATE OF ODISHA GOBINDA CHANDRA SETHI VS	RANJIT MOHANTY VS	// // 0
275	WP(C)/0014103/2020	STATE OF ODISHA GIRIDHARI MUDULI VS	RANJIT MOHANTY VS	// // 0
276	WP(C)/0014104/2020	STATE OF ODISHA NIRANJAN DAS VS	RANJIT MOHANTY VS	// // 0
277	WP(C)/0014105/2020	STATE OF ODISHA AKHAYA KUMAR JENA VS	RANJIT MOHANTY VS	// // 0
278	WP(C)/0014106/2020	STATE OF ODISHA BARUNA NAYAK VS	RANJIT MOHANTY VS	// // 0
279	WP(C)/0014107/2020	STATE OF ODISHA M/S. MAA CHANDI STONE CRUSHING VS	SAMEER KUMAR DAS VS	// // 0
280	WP(C)/0014108/2020	UNION OF INDIA GITANJALI KANDI VS	A.PATTNAIK VS	// // 0
281	WP(C)/0014109/2020	STATE OF ODISHA BHIMSEN LENKA VS	PRASANNA KU.PANDA VS	// // 0
282	WP(C)/0014110/2020	SHREE JAGANNATH TEMPLE MANAGING COMMITTEE RASMITA PATRA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
283	WP(C)/0014111/2020	STATE OF ODISHA PRASANTA KUMAR PATTNAIK VS STATE OF ORISSA	PRANAYA SWAIN VS	// // 0 //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0014112/2020	SANDYARANI DEVI VS STATE OF ODISHA	S.K.NATH VS	// () //
285	WP(C)/0014113/2020	SATYABRATA MOHAPATRA VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// () //
286	ABLAPL/0006455/2020	MADHU SUDAN SAHU VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	PARJANG /229 /2018 () //
287	ABLAPL/0006456/2020	HEMANTA MALLICK VS STATE OF ODISHA	P.R.SINGH VS	CUTTACK SADAR /251 /2020 () //
288	ABLAPL/0006457/2020	DINABANDHU BARIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /97 /2020 () //
289	ABLAPL/0006458/2020	MANORANJAN BEHERA @ ABHI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	BALIKUDA /61 /2020 () //
290	ABLAPL/0006459/2020	MANMOHANA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /112 /2020 () //
291	ABLAPL/0006460/2020	JAGNNATH MAITY VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	ERASAMA /100 /2020 () //
292	ABLAPL/0006461/2020	GUDU DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /111 /2019 () //
293	ABLAPL/0006462/2020	BHABANI SAHU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	AINTHAPALI /265 /2020 () //
294	ABLAPL/0006463/2020	CHITTARANJAN JENA @ CHITTA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	GHASIPURA /184 /2019 () //
295	ABLAPL/0006464/2020	DAYANIDHI DAS	UNMESH CHANDRA JENA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		UNION OF INDIA		//
296	ABLAPL/0006465/2020	CHATURBHUJA KHUNTIA	PARTHA SARATHI DAS	NAYAKOT /36 /2020
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0006466/2020	JADAB MEHER	PABITRA KUMAR NAYAK	LAIKERA /126 /2020
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0006467/2020	DAMATI GADABA	BABITA SAHU	JEYPORE SADAR /124 /2019
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0006468/2020	BIJAY KUMAR GIRI	GYANALOKA MOHANTY	RARUAN /40 /2020
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0006469/2020	BINAPANI DASH	MD.G.MADANI	BHANDARIPOKHARI /93 /2020
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0006470/2020	RASHMI RANJAN NAYAK	MD.G.MADANI	BHANDARIPOKHARI /60 /2020
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0006471/2020	URBASI PANDA @ GOURALATA PANDA	MD.G.MADANI	DHAMNAGAR /101 /2020
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0006472/2020	SRIDHAR NAYAK	MD.G.MADANI	BHANDARIPOKHARI /60 /2020
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0006473/2020	BRAJA MAJHI @ BRAJAMOHAN MAJHI	MD.G.MADANI	NAIKANI-DIHI /45 /2020
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0006474/2020	K.SESAGIRI	DEBASIS SARANGI	JARADA /40 /2020
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0006475/2020	RAJENDRA KUMAR SAHU	SAROJ RANJAN SUBUDHI	DARINGBADI /20 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0006476/2020	STATE OF ODISHA PRASANTA KUMAR PATRA @ RANJU VS	SURYA NARAYAN MISHRA VS	// NIMAPADA /126 /2020 ()
308	ABLAPL/0006477/2020	STATE OF ODISHA RAGHUNATH BEHERA VS	RAMAKANTA PANDA VS	// SAHADEV KHUNTA /102 /2020 ()
309	ABLAPL/0006478/2020	STATE OF ODISHA SWARNA CHANDRA SWAIN VS	B.K.NAYAK VS	// NIMAPADA /124 /2020 ()
310	ABLAPL/0006479/2020	STATE OF ODISHA SATENDRA PANDIT VS	R.D.BISWAL VS	// MAHILA PS,SEC-3,ROURKELA /6 /2018 ()
311	ABLAPL/0006480/2020	STATE OF ODISHA NIRANJAN NAIK @ TUNA VS	ARIJEET MISHRA VS	// JAJPUR ROAD /230 /2020 ()
312	ABLAPL/0006481/2020	STATE OF ODISHA DINABANDHU PARIDA @ BANDHUA @ BANDHUA VS	ARIJEET MISHRA VS	// FATEGARH /13 /2015 ()
313	ABLAPL/0006482/2020	STATE OF ODISHA CHANDAN NAIK VS	ARIJEET MISHRA VS	// FATEGARH /85 /2020 ()
314	ABLAPL/0006483/2020	STATE OF ODISHA BIJAY KUMAR NAYAK VS	ARIJEET MISHRA VS	// FATEGARH /85 /2020 ()
315	ABLAPL/0006484/2020	STATE OF ODISHA NIRMALA DEVI VS	R.N.BISWAL VS	// MAHILA PS,SEC-3,ROURKELA /6 /2018 ()
316	ABLAPL/0006485/2020	STATE OF ODISHA SUMANTA SAHU VS	PRAMOD KUMAR JENA VS	// SINGLA /97 /2020 ()
317	ABLAPL/0006486/2020	STATE OF ODISHA AMARAESH CHANDRA BHUYAN VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// BARIPADA TOWN /335 /2019 () //

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FILING REPORT AS ON :09/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0006487/2020	GAYADHARA PANDA VS STATE OF ODISHA	HARIPAD MOHANTY VS	SORO /146 /2020 () //
319	ABLAPL/0006488/2020	MANOJ KUMAR SETHY @ GORA VS STATE OF ODISHA	K.M.NITIN VS	AIR FIELD P.S. /88 /2020 () //
320	ABLAPL/0006489/2020	HIRAMANI MUDULI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BASUDEVPUR /103 /2020 () //
321	ABLAPL/0006490/2020	MINATI KHILA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	HANDAPA /100 /2020 () //
322	ABLAPL/0006491/2020	PANU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /152 /2020 () //
323	ABLAPL/0006492/2020	SAHEB KUMAR PANDA VS UNION OF INDIA	KANANBALA ROY CHOUDHURY VS	/ /0 () //
324	ABLAPL/0006493/2020	GOPINATH SWAIN VS UNION OF INDIA	KANANBALA ROY CHOUDHURY VS	/ /0 () //
325	ABLAPL/0006494/2020	ANJANA PANDA VS UNION OF INDIA	KANANBALA ROY CHOUDHURY VS	/ /0 () //
326	ABLAPL/0006495/2020	DEEPAK PRASAD VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	SECTOR-7 /66 /2020 () //
327	ABLAPL/0006496/2020	KADUA @ APURBA RANJAN MOHANTY VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	TIHIDI /409 /2018 () //
328	ABLAPL/0006497/2020	RABINDRANATH THAKUR VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	GAISILET /98 /2020 () //
329	ABLAPL/0006498/2020	DEBENDRA KUMAR JOSHI	RITURANJAN CHHOTARAY	GAISILET /107 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :09/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0006499/2020	BASANTA KHORA	SUCHIT KUMAR NAYAK	LAXMIPUR /31 /2020
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0006500/2020	KEDAR GURU	ASHOK JENA	BASELI SAHI PS /151 /2020
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0006501/2020	JATIN NAYAK @ NALUA	PRAFULLA CHANDRA DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0006502/2020	ACHUTYA NAYAK	BIJAYA KUMAR RAGADA	AUL /40 /2020
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0006503/2020	HARIHAR MALIK	BHARAT CH.PANDA	BASUDEVPUR /25 /2020
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0006504/2020	KISHAN KUMAR BEHERA	BIBHU PRASAD MOHANTY	ATHGARH /148 /2020
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0006505/2020	KULAMANI PALTASINGH	KISHORE KUMAR MISHRA	PURI SADAR /123 /2020
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0006506/2020	LAXMIKANT PATI	S.MOHANTY	BARIPADA TOWN /360 /2020
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0006507/2020	BHIMASEN SETHI	KSHIROD K.ROUT	AUL /102 /2020
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0006508/2020	TIKI @ DEBASIS PARIDA	PRATYUSH RANJAN	KANAS /59 /2020
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0006509/2020	SATYANARAYAN ROUT	PRATYUSHA NAIDU	BHADRAK TOWN /27 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0006510/2020	STATE OF ODISHA HAREKRUSHNA PANDA VS	UDIT RANJAN JENA VS	// / /0 ()
342	ABLAPL/0006511/2020	STATE OF ODISHA GOKULA KHUNTIA VS	BISWARANJAN DALAI VS	// / /0 ()
343	ABLAPL/0006512/2020	STATE OF ODISHA SUDHIRA BEHERA VS	BISWARANJAN DALAI VS	// KAKATAPUR /103 /2020 ()
344	ABLAPL/0006513/2020	STATE OF ODISHA KRUSHNA CHANDRA SATAPATHY VS	DINESH KUMAR MOHANTY VS	// JODAPADAR /42 /2020 ()
345	ABLAPL/0006514/2020	STATE OF ODISHA SHASHANKA SEKHAR DEY VS	RAMA CHANDRA JENA VS	// DHENKANAL TOWN /239 /2020 ()
346	ABLAPL/0006515/2020	STATE OF ODISHA PRATIK KUMAR DEY VS	RAMA CHANDRA JENA VS	// DHENKANAL TOWN /239 /2020 ()
347	ABLAPL/0006516/2020	STATE OF ODISHA DINABANDHU SAHOO VS	SUBRAT KUMAR DAS VS	// SIMULIA /52 /2020 ()
348	ABLAPL/0006517/2020	STATE OF ODISHA SABITA MALLICK VS	SURYA NARAYAN MISHRA VS	// NIMAPADA /122 /2020 ()
349	ABLAPL/0006518/2020	STATE OF ODISHA SUKANTA BHOI VS	SURYA NARAYAN MISHRA VS	// NIALI /141 /2020 ()
350	ABLAPL/0006519/2020	STATE OF ODISHA SAGAR SWAIN VS	SUSANTA KU LENKA VS	// JATNI P.S. /192 /2020 ()
351	ABLAPL/0006520/2020	STATE OF ODISHA KABIRAJ PARIDA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	// JANKIA P.S. /117 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0006521/2020	MANASH KUMAR MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /166 /2019 () //
353	ABLAPL/0006522/2020	BICHITRA JATI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /30 /2020 () //
354	ABLAPL/0006523/2020	KALETER SAHU VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	ATTABIRA /94 /2020 () //
355	ABLAPL/0006524/2020	GYANA RANJAN MALLICK VS STATE OF ODISHA	MAITRIJIT MOHANTY VS	MOHANA /76 /2019 () //
356	ABLAPL/0006525/2020	RAHIT KADMA @ ROHIT KADMA @ JATA VS STATE OF ODISHA	SANGRAM KU DAS VS	BARIPADA TOWN /167 /2019 () //
357	ABLAPL/0006526/2020	LITU PRADHAN VS STATE OF ODISHA	GYANALOKA MOHANTY VS	ATHGARH /154 /2020 () //
358	ABLAPL/0006527/2020	NIRANJAN SAHOO VS STATE OF ODISHA	H.N.MOHAPATRA VS	PIPLI /175 /2017 () //
359	ABLAPL/0006528/2020	ANANAD MALLICK VS STATE OF ODISHA	B.B.ROURAY VS	/ /0 () //
360	ABLAPL/0006529/2020	OMKAR NANDA VS STATE OF ODISHA	H.N.MOHAPATRA VS	PURI TOWN /122 /2020 () //
361	ABLAPL/0006530/2020	AHALYA MALLICK VS STATE OF ODISHA	B.B.ROURAY VS	/ /0 () //
362	ABLAPL/0006531/2020	RAJENDRA KUMAR NANDA VS STATE OF ODISHA	H.N.MOHAPATRA VS	PURI TOWN /122 /2020 () //
363	ABLAPL/0006532/2020	CHUMKI MEHER	SURYAKANTA DWIBEDI	KANTAMAL /32 /2020

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FILING REPORT AS ON :09/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0006533/2020	SIBAKETAN SAHU	B.B.ROUTRAY	BIJEPUR /110 /2020
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0006534/2020	DEEPAK KUMAR ROUT	B.B.ROUTRAY	BANARAPAL /130 /2020
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0006535/2020	RABINARAYAN SINGH	UDIT RANJAN JENA	NILGIRI /167 /2020
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0006536/2020	LILABATI NAYAK	PANCHANAN PANIGRAHI	DHENKANAL TOWN /242 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0006537/2020	HATA @ RAMA MUNDA	PANCHANAN PANIGRAHI	GONDIA /51 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0006538/2020	DILLIP SENAPATI @ DILLIP KUMAR SENAPATI	HRAMOD KUMAR JENA	BALASORE SADAR /78 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0006539/2020	MAGUNI CHARAN MAJHI @ MANGULI	ASHOK KUMAR BEHERA	JAJPUR TOWN /156 /2017
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0006540/2020	HIMANSU MOHARANA	PANCHANAN PANIGRAHI	BHUBAN /141 /2020
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0006541/2020	DUKHISHYAM BEHERA	JYOTIRMAYA GUPTA	PATKURA /84 /2020
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0006542/2020	NARASINGH @ NARASINGHA PADENTI	B.R.TRIPATHY	K.SINGHPUR /94 /2020
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0006543/2020	GOLAP CHANDRA KAUSHIK	T.P.TRIPATHY	BRAHMANITARANG /103 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0006544/2020	STATE OF ODISHA NIRUPAMA ROUT VS	JAYDEEP PAL VS	// AUL /58 /2020 ()
376	ABLAPL/0006545/2020	STATE OF ODISHA MANAS RANJAN ROUT @ PAPU ROUT VS STATE OF ODISHA	JAYDEEP PAL VS	// RAJKANIKA /58 /2020 () //

ORISSA HIGH COURT

MISC CASES FILED on :09/06/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	38/2020 TRPCRL/38/2020	DEBASIS PANDA-MP	BINAYA KUMAR MOHANTY
2	119/2020 TRP(C)/115/2020	MAMA BISOI-MP	JAYADEBA BEHERA
3	157/2020 RPFAM/102/2020	GARIBA PADHAN @ GARIBA PADHAN-MP	GOUTAM KUMAR ROUSTRAY
4	158/2020 RPFAM/103/2020	DEBASIS PANDA-MP	BINAYA KUMAR MOHANTY
5	268/2020 RSA/101/2019	BIKRAM NAYAK-MP	M/S.ANTARYAMI SWAIN
6	269/2020 RSA/49/2013	BIRENDRA KU.NANDA-MP	M/S.BHAKTAHARI MOHANTY
7	271/2020 RSA/148/2020	MADHABANANDA BHOKTA-MP	BIBHUTI BHUSAN MISHRA
8	369/2020 CRLREV/296/2020	CHANDAN SAHOO-MP	RAMDAS ACHARYA
9	419/2020 RVWPET/244/2020	STATE OF ORISSA-MP	ADDL.GOVT. ADVOCATE
10	420/2020 RVWPET/244/2020	STATE OF ORISSA-MP	ADDL.GOVT. ADVOCATE
11	421/2020 RVWPET/244/2020	STATE OF ORISSA-MP	ADDL.GOVT. ADVOCATE
12	441/2020 FAO/557/2020	BHAGIRATHI PALAI-MP	DHANANJAYA MUND
13	442/2020 FAO/558/2020	NIRUPAMA GIRI-MP	DHANANJAYA MUND
14	443/2020 FAO/559/2020	ARATI SETH-MP	DHANANJAYA MUND
15	501/2020 BLAPL/10004/2019	DUSMANTA NAIK-MP	M/S BIJAYA KUMAR RAGADA
16	502/2020 BLAPL/26/2020	PURNA CHANDRA DEY-MP	BIBHUTI RANJAN MOHANTY
17	503/2020 BLAPL/8707/2019	KALIM KHAN-MP	M/S. B.S.DASPARIDA,S.MOHAPATRA,K.MOHANTY,M.
18	504/2020 BLAPL/8767/2019	CHITARANJAN PRADHAN-MP	S.K. DASH
19	505/2020 BLAPL/39/2020	JANASH @ JANAS SABAR-MP	SUCHIT KUMAR NAYAK
20	506/2020 BLAPL/40/2020	SIMAN SABAR-MP	SUCHIT KUMAR NAYAK
21	616/2020 WA/316/2020	BANSIDHAR SETHI-MP	ADV
22	617/2020 WA/323/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
23	618/2020 WA/323/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
24	619/2020 WA/323/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
25	620/2020 WA/323/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
26	621/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)

27	WA/324/2020 622/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
28	WA/324/2020 623/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
29	WA/324/2020 624/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
30	WA/324/2020 625/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
31	WA/325/2020 626/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
32	WA/325/2020 627/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
33	WA/325/2020 628/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
34	WA/325/2020 629/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
35	WA/326/2020 630/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
36	WA/326/2020 631/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
37	WA/326/2020 632/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
38	WA/326/2020 633/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
39	WA/327/2020 634/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
40	WA/327/2020 635/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
41	WA/327/2020 636/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
42	WA/327/2020 637/2020	STATE OF ODISHA-MP	PRAMOD KUMAR JENA
43	CRLMC/1081/2020 638/2020	GANGA @ SUSANTA KUMAR SWAIN-MP	SUSANT KUMAR MOHANTY
44	CRLMC/1084/2020 639/2020	DURGA CHARAN PATRA-MP	ASHOK KUMAR BEHERA
45	CRLMC/1085/2020 652/2020	ORIENTAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
46	MACA/431/2020 653/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD-MP	PRASANTA KUMAR MAHALI
47	MACA/423/2020 654/2020	SR.DIVISIONAL MANAGER,NATIONAL INSURANCE-MP	PRASANTA KUMAR MAHALI
48	MACA/424/2020 655/2020	THE DIVISIONAL MANAGER,THE NEW INDIA ASSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
49	MACA/264/2020 656/2020	THE DIVISIONAL MANAGER,THE NEW INDIA ASSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
50	MACA/270/2020 657/2020	RELIANCE GENERAL INSURANCE CO.LTD.-MP	SUBRAT SATAPATHY
51	MACA/432/2020 658/2020	THE DIVISIONAL MANAGER,D.O.-I,THE NEW INDIA ASSURANCE COMPANY LTD.,T.P.CELL-MP	PRASANTA KUMAR MAHALI
52	MACA/266/2020 659/2020	THE CHIEF REGIONAL MANAGER,THE NEW INDIA ASSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
53	MACA/267/2020 660/2020	THE CHIEF REGIONAL MANAGER,THE NEW INDIA ASSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
54	MACA/265/2020 661/2020	SANDEEP KUMAR MISHRA-MP	PRADEEP KUMAR MISHRA
55	MACA/433/2020 662/2020	SEBATI PATRA-MP	PRADEEP KUMAR MISHRA
56	MACA/434/2020 663/2020	SEBATI PATRA-MP	PRADEEP KUMAR MISHRA
57	MACA/434/2020 701/2020 CRLA/267/2020	S.LALIT RAO @ RAKI-MP	ASHOK PATRNAIK

58	6485/2020 WP(C)/13969/2020	PRUTHIRAJ NAYAK-MP	BIBHU PRASAD DAS
59	6486/2020 WP(C)/13973/2020	PRAKASH RAY-MP	PARSURAM PARIJA
60	6487/2020 WP(C)/13983/2020	M/S.GOENKA ENTERPRISES-MP	ASOK MOHANTY
61	6488/2020 WP(C)/13985/2020	M/S.SUSHREE GARMENTS-MP	ASOK MOHANTY
62	6489/2020 WP(C)/13987/2020	M/S.USHA UDYOG AND GARMENTS-MP	ASOK MOHANTY
63	6490/2020 WP(C)/17587/2019	SUDHANSHU KUMAR DAS-MP	M/S.SANJIB MOHANTY
64	6491/2020 WP(C)/13991/2020	RAKESH PRADHAN-MP	PRASANNA KUMAR PARHI
65	6492/2020 WP(C)/13993/2020	HARMOHAN NAYAK-MP	SANJIB MOHANTY
66	6493/2020 WP(C)/13994/2020	VANENTINA RAY-MP	V.NARASINGH
67	6494/2020 WP(C)/13999/2020	NARENDRA KUMAR SINGH-MP	AMITAV DAS
68	6495/2020 WP(C)/14001/2020	BABULI PRADHAN-MP	AMITAV DAS
69	6496/2020 WP(C)/14003/2020	ULLAS CH.BASTIA-MP	AMITAV DAS
70	6497/2020 WP(C)/14005/2020	AKSHAYA KUMAR SAMAL-MP	AMITAV DAS
71	6498/2020 WP(C)/14007/2020	JUDHISTIRA JENA-MP	BIJAYA KUMAR RAGADA
72	6499/2020 WP(C)/14009/2020	STATE OF ODISHA-MP	STANDING COUNSEL
73	6500/2020 WP(C)/14011/2020	SIBARAM PANDA-MP	SISIR DAS
74	6501/2020 WP(C)/14012/2020	STATE OF ODISHA-MP	STANDING COUNSEL
75	6502/2020 WP(C)/14014/2020	AMULYA OJHA-MP	BINAYA KUMAR MOHANTY
76	6503/2020 WP(C)/14018/2020	TANUJABALA KANUNGO-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
77	6504/2020 WP(C)/14019/2020	GOURI KUMAR PATTNAIK-MP	SASWAT DAS
78	6505/2020 WP(C)/14024/2020	S.GAJENDRA RAO-MP	SANJAY RATH
79	6506/2020 WP(C)/7872/2020	JYOTIRMA YEE MOHAPATRA-MP	M/S.B.S.PANIGRAHI
80	6507/2020 WP(C)/21215/2019	ANUSHRAV GANTAYAT-MP	M/S.PRAHALLAD KUMAR SINHA
81	6508/2020 WP(C)/14025/2020	SUSHIL KUMAR AGARWALLA-MP	ARIJEET MISHRA
82	6509/2020 WP(C)/14026/2020	M/S.SAFEWAY DREDGING ENTERPRISES-MP	GOPINATH MISHRA
83	6510/2020 WP(C)/14027/2020	BIBHUTI BHUSAN PATTANAIAK-MP	LALITENDU MISHRA
84	6511/2020 WP(C)/5991/2020	AMARENDRA PRADHAN-MP	M/S.PRANAB RANJAN CHHATOI
85	6513/2020 WP(C)/13886/2020	NITYANANDA BEHERA-MP	PRASANTA KUMAR NANDA
86	6514/2020 WP(C)/14031/2020	THE DIVISIONAL MANAGER, M/S.NEW INDIA ASSURANCE, POUTDAMP	
87	6515/2020 WP(C)/14034/2020	SARADA PRASAD SAMANTARAY-MP	A.PATTNAIK
88	6516/2020 WP(C)/1103/2020	BABITA RANI NAYAK-MP	M/S.BIRAJA PRASANNA SATAPATHY
89	6517/2020	GOPAL JEW MAHAPRAVU BIJE GOPAL BHAWAN-MP	ASHOK KUMAR MOHAPATRA 1

90	WP(C)/14039/2020 6518/2020	UPENDRA KUMAR MOHAPATRA-MP	SIDHARTH SANKAR MOHAPATRA
91	WP(C)/14041/2020 6519/2020	PRASANTA KUMAR PARIDA-MP	DEEPAK KUMAR MOHAPATRA
92	WP(C)/14043/2020 6520/2020	I.B.P.COMPANY LTD.-MP	M/S.BIPIN BIHARI JENA
93	WP(C)/21/2006 6521/2020	HARSHA RANJAN KHOSLA-MP	M/S. DEBI PRASAD DHALSAMANTA
94	WP(C)/26466/2019 6523/2020	SHANTILATA NAYAK-MP	
95	WP(C)/7889/2003 6524/2020	GOBINDA CHANDRA BORD-MP	BIRAJA PRASANNA SATAPATHY
96	WP(C)/14044/2020 6525/2020	PRADEEP KUMAR SAHOO-MP	DEBAKANTA MOHANTY
97	WP(C)/14046/2020 6526/2020	PRAHALLAD ROUT-MP	S.P.NATH
98	WP(C)/11263/2020 6527/2020	ODISHA ABHIBHABAK MAHASANGHA-MP	L.PRADHAN
99	WP(C)/11514/2020 6528/2020	M/S.RAM KUMAR AGRAWAL ENGINEERS PVT LTD-MP	PRABODHA CH. NAYAK
100	WP(C)/14053/2020 6529/2020	SHANKAR KUMAR PANDA-MP	M/S.MALAYA KU MISHRA
101	WP(C)/16916/2016 6530/2020	BALIA MAHAPATRA-MP	BIDYADHAR MANASINGH
102	WP(C)/14055/2020 6531/2020	BIMALA KUMARI MOHANTY-MP	SUMANTA KUMAR NAYAK
103	WP(C)/14057/2020 6534/2020	JAMUNA GADHUA BUDA O NANDA UTSAV SURAKHYA SAMANTA-MP	JAMUNA NANDA MOHAPATRA
104	WP(C)/14059/2020 6535/2020	JYOTSNAMAYEE DAS-MP	JITENDRA KUMAR DIGAL
105	WP(C)/14062/2020 6536/2020	DURGAMADHAB SAHOO-MP	NIRANJAN LENKA
106	WP(C)/14063/2020 6537/2020	M/S. GREEN SQUARE INFRATECH PRIVATE LIMITED-MP	GOURI MOHAN RATH
107	WP(C)/14066/2020 6538/2020	M/S. GREEN SQUARE INFRATECH PRIVATE LIMITED-MP	GOURI MOHAN RATH
108	WP(C)/14066/2020 6539/2020	MANOJ MOHANTY-MP	M/S.DIGAMBARA MISHRA
109	WP(C)/3935/2019 6540/2020	SUBASH CHANDRA SAMAL-MP	S.RATH
110	WP(C)/14067/2020 6541/2020	SUJATA MISHRA-MP	DEBASIS NAYAK
111	WP(C)/14068/2020 6542/2020	ADAYALAXMI NANDA-MP	K.P.MISHRA
112	WP(C)/14069/2020 6543/2020	Y.PANI AND CO. PRIVATE LTD.-MP	AMIT PRASAD BOSE
113	WP(C)/14070/2020 6544/2020	UTKAL KESHARI DR. HAREKRUSHNA MAHTAB SMARAK-MP	K.P.S.PRADEEP KUMAR RATH
114	WP(C)/19106/2018 6545/2020	BABINA KUMARI PADHY-MP	SIBA PRASAD SETHY
115	WP(C)/12781/2020 6546/2020	SUNIL KUMAR JENA-MP	S.K.NAYAK 2
116	WP(C)/13940/2020 6547/2020	GOPINATH BISWAL-MP	PRAHALLADA SAHU
117	WP(C)/14071/2020 6549/2020	GOPINATH DAS-MP	J.K.KHANDAYATRAY
118	WP(C)/14077/2020 6550/2020	DEEPAK KUMAR SWAIN-MP	SUKANTA KUMAR DALAI
119	WP(C)/14078/2020 6551/2020	DEEPAK KUMAR SWAIN-MP	SUKANTA KUMAR DALAI
120	WP(C)/14078/2020 6552/2020	SUKANTA KUMAR DASH-MP	DILLIP KU.PATTANAYAK
	WP(C)/14080/2020		

121	6553/2020 WP(C)/14081/2020	MUKESH KUMAR AGRAWAL-MP	PRABODHA CH.NAYAK
122	6554/2020 WP(C)/14084/2020	BISWAJIT MOHANTA-MP	SUKANTA KUMAR DALAI
123	6555/2020 WP(C)/14085/2020	NAKULA CHARAN BEHERA-MP	PRAFULLA KUMAR RATH
124	6556/2020 WP(C)/14086/2020	TAPAN KUMAR RANA-MP	G.K.PARIDA
125	6557/2020 WP(C)/14087/2020	NEPAL CHANDRA MUNDA-MP	B.MOHAPATRA
126	6558/2020 WP(C)/14088/2020	NISITHA RANJAN YADAB-MP	S.N.MOHAPATRA
127	6559/2020 WP(C)/14090/2020	NITYANANDA MOHANTY-MP	PRAFULLA KUMAR RATH
128	6560/2020 WP(C)/14091/2020	GOPAL JEW THAKUR BIJE PURUSOTTAMPUR GOPAL JEW	MURTHY SAHOO
129	6561/2020 WP(C)/14091/2020	GOPAL JEW THAKUR BIJE PURUSOTTAMPUR GOPAL JEW	MURTHY SAHOO
130	6562/2020 WP(C)/14092/2020	SUKANT KUMAR PAL-MP	PRAFULLA KUMAR RATH
131	6563/2020 WP(C)/14093/2020	MONALISA PATRA-MP	SUBRATA PANDA
132	6564/2020 WP(C)/14094/2020	UDAYANATH SAHOO-MP	SUBRATA PANDA
133	6565/2020 WP(C)/14095/2020	UNION OF INDIA-MP	BIMBISAR DASH
134	6566/2020 WP(C)/14096/2020	ANIL CHANDRA PREM-MP	SOHAN MISHRA
135	6567/2020 WP(C)/14107/2020	M/S. MAA CHANDI STONE CRUSHING-MP	SAMEER KUMAR DAS
136	6568/2020 WP(C)/14108/2020	GITANJALI KANDI-MP	A.PATTNAIK
137	6569/2020 WP(C)/14109/2020	BHIMSEN LENKA-MP	PRASANNA KU.PANDA
138	6570/2020 WP(C)/14110/2020	RASMITA PATRA-MP	SUBHRANSU BHUSAN MOHANTY
139	6571/2020 WP(C)/14111/2020	PRASANTA KUMAR PATTNAIK-MP	PRANAYA SWAIN
140	6572/2020 WP(C)/14113/2020	SATYABRATA MOHAPATRA-MP	SUKANTA KUMAR DALAI
141	6573/2020 WP(C)/5055/2017	ANAND DASH-MP	M/S.SASWAT K.ACHARYA
142	99/2020 CONTC/2049/2019	PRASANTA K. PAL-MP	
143	100/2020 CONTC/2050/2019	BINOD BIHARI NAYAK-MP	
144	270/2020 RSA/444/2010	ANADI CH.MOHANTY-MP	SOUMYA MISHRA
145	368/2020 CRLREV/408/2012	PRANAYA KUMAR@GOPAL-MP	
146	444/2020 FAO/589/2019	PANU KINDO-MP	
147	536/2020 ABLAPL/4368/2020	KRUSHNA MAJHI-MP	
148	537/2020 ABLAPL/5909/2020	KUBERA PATRA-MP	
149	538/2020 ABLAPL/5824/2019	BAPI@BAPINA DAS-MP	
150	539/2020 ABLAPL/4423/2020	ASHISH KHILAR @ BHUTIA-MP	
151	540/2020 ABLAPL/2484/2020	MANOJ SAMAL-MP	
152	541/2020	SANTOSH KU.SAHU-MP	

153	ABLAPL/5322/2017 542/2020	BASUDEV GURU-MP	
154	ABLAPL/4438/2020 543/2020	SUBRAT KUMAR DHAL-MP	NALINI KANTA MOHANTY
155	ABLAPL/5210/2019 6512/2020 WP(C)/7667/2020	SATYABRATA DAS-MP	P.R.PATNAIK
156	6522/2020 WP(C)/22610/2018	SRI RAJESH DAS-MP	
157	6532/2020 WP(C)/10012/2020	M/S.SREE METALIKS LTD.-MP	
158	6533/2020 WP(C)/10126/2020	M/S.SREE METALIKS LTD.-MP	
159	6548/2020 WP(C)/10771/2015	DAYANIDHI PRADHAN-MP	